

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2011

Dated: 21st November, 2011

**JSW Energy Limited
Versus**

**Maharashtra State Electricity Distribution Company Limited
& Anr.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **09.12.2011.**

COURT MASTER